

HIGH COURT OF MADHYA PRADESH

VED PRAKASH
REGISTRAR GENERAL

JABALPUR

D.O. No. 560 / Confdl./ 2015
II-15-49/63 (Pt.-14)

Dated 8th June, 2015

Subject:- Nomination of Judicial Officers for the month of **July, August and September, 2015** for training at NICFS, Delhi.

Ref:- Your Letter No. 20/04/2015-NICFS, dated 17.04.2015.

Dear Madam

In connection with subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Course' column have been nominated to participate in the training programme to be held in the month **July, August and September, 2015** by LNJN National Institute of Criminology and Forensic Science, at Delhi :-

| Sr. | Name of Course | Schedule | Nomination of Judicial Officers |
|-----|--|---|--|
| 1 | Course on Scientific Investigation of Crime. | 01-03 July, 2015 (3 days) | Shri Jaishankar Shrivastava, I CJ-I & CJM, Umariya. |
| 2 | Course on Expert Testimony in Criminal Trial. | 06-10 July, 2015 (5 days) | Shri Tapes Kumar Dubey, CJ-I & ACJM, Deori, District Sagar. |
| 3 | Course on Document Examination for Criminal Justice Functionaries. | 29-31 July, 2015 (3 days) | Shri Raghvendra Bhardwaj, XX CJ-II, Indore. |
| 4 | Course on Advancing Justice through DNA Technology. | 19-21 August, 2015 (3 days) | Shri Tanveer Ahmed Khan, V CJ-I & ACJM, Jabalpur. |
| 5 | Course on Human Rights. | 26-28 August, 2015 (3 days) | Shri Padmesh Shah, I ADJ, Multai, District Betul. |
| 6 | Course on Forensic Science & Forensic Medicine. | 31.08.2015 to 04.09.2015 (5 days) | Shri Vaibhav Saxena, I CJ-II, Itarsi, District Hoshangabad. |
| 7 | Course on Drug Law Enforcement and Forensic Science & Financial Investigation. | 09-11 September, 2015 (3 days) | Shri Ravindra Singh Kushwah, ADJ, Manasa, District Neemuch. |
| 8 | Course on Scientific Techniques in Forensic Investigation. | 14-18 September, 2015 (5 days) | Shri Sunil Kumar Jain (Sr), IX ADJ, Jabalpur. |
| 9 | Seminar on Crime against Senior Citizens. | 21-23 September, 2015 (3 days) | Shri Shreesh Kailash Shukul, VI AJ to I CJ-II, Dewas. |

W.K. Singh

Yours sincerely,

(VED PRAKASH)

(VED PRAKASH)

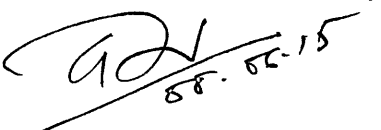
✓ To,
Rina Mitra
Director, L N J N, NICFS,
DELHI - 110085.

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.(A) 1. Shri Jaishankar Shrivastava, I CJ-I & CJM, Umariya.
2. Shri Tapesh Kumar Dubey, CJ-I & ACJM, Deori, District Sagar.
3. Shri Raghvendra Bhardwaj, XX CJ-II, Indore.
4. Shri Tanveer Ahmed Khan, V CJ-I & ACJM, Jabalpur.
5. Shri Padmesh Shah, I ADJ, Multai, District Betul.
6. Shri Vaibhav Saxena, I CJ-II, Itarsi, District Hoshangabad.
7. Shri Ravindra Singh Kushwah, ADJ, Manasa, District Neemuch.
8. Shri Sunil Kumar Jain (Sr), IX ADJ, Jabalpur.
9. Shri Shreesh Kailash Shukul, VI AJ to I CJ-II, Dewas.

The nominated Judicial Officers are directed to observe following instructions :

- o To keep themselves in readiness to attend the training programme, on respective dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJNI National Institute of Criminology and Forensic Science, Delhi.
 - o To apprise themselves with the information about their **acceptance of nomination** for the training programme available on the NICFS website www.nicfs.nic.in and proceed, accordingly.
 - o To intimate the Registry about their participation in the programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
 - o To claim their dues like lodging boarding etc in their T.A Bills before the respective District Judge.
 - o To bring Laptop during the training programme.
 - o To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
 - o To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
3. District & Sessions Judge, **Umariya / Sagar / Indore / Jabalpur / Betul / Hoshangabad / Neemuch / Dewas** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
 4. The Member Secretary, MPSLSA, Jabalpur for information.
 5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.


88.66.15

(VED PRAKASH)
REGISTRAR GENERAL